

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.1667
TO BE ANSWERED ON 16.12.2022

CENTRAL SCHEMES FOR WELFARE OF WOMEN AND CHILDREN

1667. SHRI SELVAM G.:
SHRIMATI MANJULATA MANDAL:
SHRI GAJANAN KIRTIKAR:
SHRI DHANUSH M. KUMAR:
SHRI C.N. ANNADURAI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government has failed to implement central schemes for welfare of women and children in the country particularly in Tamil Nadu and Maharashtra, if so, the details thereof and the reasons therefor;
- (b) the quantum of amount released and utilized under central schemes for the welfare of women and children during each of the last three years;
- (c) whether several NGOs seeking financial assistance for implementing these schemes have been found to be fake and if so, the details thereof along with the measures taken by Government to check credential of such NGOs and the criteria/ parameter adopted to grant assistance to them;
- (d) whether the Government has put any mechanism in place to ensure effective implementation of the said schemes and if so, the details thereof and if not, reasons therefor; and
- (e) whether Government is planning to involve celebrities for endorsement of these schemes, if so, the details thereof?

ANSWER
MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d) To ensure efficient implementation and better monitoring, all the schemes implemented by the Ministry for women and children in the country, including in the States of Tamil Nadu and Maharashtra, have been organised into three verticals, viz.

(1) 'Saksham Anganwadi & Poshan 2.0' for Nutrition Support for Children, Adolescent Girls and Pregnant Women & Lactating Mothers; and for Early Childhood Care & Education (2) 'Mission Shakti' for safety, security and empowerment of women (3) 'Mission Vatsalya' for protection and welfare of children.

The quantum of amount released and utilized under the schemes for welfare of women and children viz. Mission Saksham Anganwadi & Poshan 2.0; Mission Shakti: and Mission Vatsalya, during each of the last three years is **annexed**.

All the schemes of the Ministry are being implemented through the State/UT Governments. The Ministry does not sanction funds to NGOs.

(e) No Sir.

Annexure

Quantum of amount released and utilized under the schemes for welfare of women and children during each of the last three years

(Rs. in Lakhs)

S.No.	Name of Mission	Name of Scheme	Funds released/ utilized for FY 2019-20		Funds released/ utilized for FY 2020-21		Funds released/ utilized for FY 2021-22	
			Released	Utilized	Released	Utilized	Released	Utilized
1.	Saksham Anganwadi & Poshan 2.0	a. Anganwadi Services Scheme	1612013.41	1730432.2	1578835.1	1655669.2	1820324.7	Not due
		b. POSHAN Abhiyaan	171458.77	-**	20844.66	-**	14597.59	357277.66**
2.	Shakti	a. One Stop Centres	13785.65	4888.29	15992.94	4914.40	14635.91	5147.48
		b. Women Helpline	1168.15	1028.56	1252.86	1151.62	1453.10	187.96
		c. Beti Bachao Beti Padhao	6003.49	7409.85	5329.94	4639.31	5710.76	2176.13
		d. Pradhan Mantri Matru Vandana Yojana*	220304.00	353705.00	107937.00	250723.00	162842.00	195296.00
		e. Sakhi Niwas	3254.76	1241.91	1950.78	1010.49	1203.76	507.38
		f. Shakti Sadan - Swadhar Greh	2137.21	1402.95	2433.26	1071.61	1809.72	1265.58
		g. Shakti Sadan - Ujjawala Homes	853.00	329.00	790.00	65.00	27.00	Not due
3.	Vatsalya		74546.32	68212.89	70977.53	68736.15	63546.23	62147.60

*Utilised amount includes both Central and State share

**Total Utilisation for all the 3 years as on 31.03.2022
